

National Company Law Tribunal

Allahabad Bench

CP NO 77/241-244-

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: Shimbhaoli Sugars Ltd

SECTION OF THE COMPANIES ACT: U/S 241/244 of Companies Act, 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Mr. Harshit Agrawal,	Adv	Petitioner	Harshit Agrawal
2.	Mr. Rohan Gupta,	Adv	Respondent	Rohan Gupta

Order dated 27.02.2017

CP No.77/241-244/ Shimbhaoli Sugars Ltd

Parties are represented by their respective counsel. It is informed that the settlement is still going on yet not finalised. Keeping in view of the pendency of this matter and the opposite counsel showing some reservation for disposal of present case on its merits. The case is listed on 15.03.2017 for reporting settlement or for final hearings. Meanwhile interim order will continue.

  
SH. H.P. CHATURVEDI (Judicial Member)